## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY LOK SABHA UNSTARRED QUESTION NO. 5320 TO BE ANSWERED ON 25.07.2019

## ATAL JYOTI YOJANA

## 5320. SHRI AJAY TAMTA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has issued any direction to include Uttarakhand under 'Atal Jyoti Yojana' Phase-II;

(b) if so, the details thereof and the proposals received in this regard along with the action taken thereon and the latest position thereof; and

(c) the time by which the work of installing solar lights at the selected locations of the Uttarakhand on the recommendations of their representatives is likely to be completed and the reasons for delay, if any?

## ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (c) Under 'Atal Jyoti Yojana' Phase-II, the State of Uttarakhand has been included and as per provisions of the Scheme up to 2000 Solar Street Lights (SSLs) could be installed in each of the Parliamentary Constituency of the State on recommendation of respective Member of Parliament (MP) on sharing 25% of the total cost through MPLADS Fund.

As reported by the Energy Efficiency Services Limited (EESL), the implementing agency for the Scheme, consent letters for installation of 2000 SSLs have been received from Hon'ble MPs of Garhwal, Nainital and Almora Parliamentary Constituencies. The District Authorities issued sanction in February 2019 for sharing 25% cost from MPLADS funds for complete 2000 SSLs in case of Garhwal and Nainital Parliamentary Constituencies, however, in case of Almora Parliamentary Constituency sanction was issued by District Authorities in July 2019 only for 500 SSLs.

EESL has further reported that Hon'ble MPs of Garhwal and Nainital Parliamentary Constituencies have provided the list of villages/areas covered with exact locations for 1042 and 1600 numbers of SSLs respectively during June/July 2019 against which so far 100 SSLs have been installed in Garhwal Parliamentary Constituency and 625 SSLs in Nainital Parliamentary Constituency. List of villages/areas covered with exact location of SSLs is yet to be received in case of Almora Parliamentary Constituency.

As per Guidelines of the Scheme the SSLs are normally installed within six months from issue of sanction by District Authorities and receipt of list of villages/areas covered with exact locations of SSLs from Hon'ble MP.

\*\*\*\*